

[English]

SHRI P. CHIDAMBARAM (Sivaganga): I wish to raise a very important matter affecting the security of India. For the last several months, we pointed out to the previous Government about the activities of foreigners, who are militants, on the soil of Tamil Nadu. The previous Government and the State Government of Tamil Nadu flatly denied that there were any militants in Tamil Nadu, that there were any camps in Tamil Nadu, that there were any suggestions in drugs or weapons and all that has now been proved to be totally false. I just returned from a visit to the Eastern Coast which falls in my constituency. I have gone to 5-6 key villages. I sent a telegram to the Prime Minister from there. I mentioned this to the Prime Minister yesterday. I said that I would give a report which calls for an inquiry. This is far too serious a matter to be taken a partisan view. What is happening in Punjab, what is happening in Kashmir, what is happening in Assam are unfortunate enough. Let us not add one more State to this list and category. The key villages in Tamil Nadu have been deprived of bus services. They have been disputed. Water supply has been disrupted. Diesel is not available. These are fishermen village. Diesel is not available to the fishermen-folk. I have reasons to suspect that over a period of 6-12 months the State Government has, step by step practically is isolated these 5-6 villages so that the militants from Sri Lanka can have a force access to the coast-line; they can come when they like and go when they like and the local population has no access at all to come to the mainland. I sent a telegram to the Prime Minister. I am sorry that the Prime Minister made a casual remark in Madras. I wish to register my pretext against it. I sent a telegram to the Prime Minister. These are facts which can be inquired into. There is no reason to mix politics in this matter. These are the facts and they should be inquired into so as to find out whether bus services were disrupted; whether water supply has been disrupted; whether diesel has been denied to fishermen; whether diesel has been smuggled across. I request the Government to send a team of officials from three Ministries—the

Home Ministry, the Petroleum Ministry and the Surface Transport Ministry—who can look into the matter. I do not know whether the telegram was placed before the Prime Minister. Yesterday when I asked him he said that he had not seen the telegram. In Madras when a Reporter asked him, he said: "Our team in Madras is adequate to report to us." I hope it is a casual remark. If it is a casual remark, he should not make such a remark. This is far too serious a matter. The External Affairs Minister is here; the Commerce Minister is here; the Law Minister is here. Let them be entrusted with the matter. I demand an assurance here that they will send team of officials to Tamil Nadu to go to the coastal villages to speak to the people. Even when I was there last Saturday and Sunday, 11 militants landed in Pudupatnam; 4 militants landed in Soliyakudi. These are the villages which fall in my constituency. I demand now that the Ministers make a statement in this matter and they should take this matter seriously. I demand that they should depute a team of officials to verify the facts and report to this House what are the facts on the ground; are the facts true. People have given me in writing. I am going to send it to the Prime Minister today. Are the people speaking truth? Or, is the State Government continuing to indulge in massive cover up which they have been doing for the last two years? I demand a detailed answer from the Government.

SHRI JASWANT SINGH (Jodhpur): Sir, I have to make a submission.

MR. SPEAKER: I will look into it. You can make a brief statement.

SHRI JASWANT SINGH: I will make a reference. Please listen to me.

MR. SPEAKER: I have already told you that I am looking into it.

SHRI JASWANT SINGH: If an impropriety is committed, that could be recorded in this House. If you go through it since, 1954, there are instances of the impropriety being referred to in this House itself. This is not just a single matter of impropriety. In the other House, an hon. Member found it necessary to say something. I would like to submit that